IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Item No. 142
Appeal No. 1206/252/ND/2018

Under Section: 252

In the matter of:

Nextgen Bhumiestates Pvt. Ltd.	...	**Appellant**
Vs		
ROC	...	**Respondent**

Order delivered on 04.03.2020

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

For the Appellant	:
For the Respondent	: Mr. Naveen Shree Panday
For the ROC	: Mr. M. Yaubhushan Rao, AROC
For the IT Dept.	: Mr. Tushar Gupta, St. St. counsel Mr. Sumit Kumar Mishra, Adv.

ORDER

An intern from the Chamber of the counsel for the appellant seeks adjournment stating reason as personal difficulty of counsel.

Income Tax Department to file reply, with copy in advance to other side. Adjourned to 28.04.2020.

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Vaishali